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(NO.PATNA 435) PATNA, TUESDAY, 23RD MAY 2023

PATNA HIGH COURT

NOTIFICATION

23rd May, 2023

No. X-02-2023 AD(Rules) 230(R)/Rules Dept.--In exercise of the powers conferred by Clause (2) of Article 229 of the Constitution of India, the Chief Justice of the High Court of Judicature at Patna makes the following amendment in the Patna High Court Officers and Staff (Recruitment, Appointment, Promotion and other Conditions of Service and Conduct) Rules, 2021.

1. Short title and commencement –

- (i) These Rules shall be called the Patna High Court Officers and Staff (Recruitment, Appointment, Promotion and other Conditions of Service and Conduct) (1st Amendment) Rules, 2023
- (ii) It shall come into force with immediate effect and shall apply to all such vacancies accrued before and after the amendment.

2. In Rules-6(H) of Part-IV of the principal Rules after Sl.No.8 and above Sl.No.9, the following is inserted as Sl.No.8A:-

Sl. No.	Nomenclature/ Classification of posts	Mode of Appointment	Minimum Qualification/ Eligibility Conditions/ Procedure for filling up the post
8A	Record Clerk (Group-C)	By promotion form amongst Record Suppliers on the basis of seniority-cum-merit.	(a) Intermediate (12 th Passed) from a recognised Board/ University. (b) Five years' satisfactory service on the post of Record Supplier. (c) Test for indentifying & indexing of records, diary entry.

3. Sl.No.8 of Rule-6(A) under Part-IV of the principal Rules, is substituted with the following table after the addition of the post of "Record Clerk" [Group-C (promotional post)] at Sl.No.(m) below Sl.No.(l) in the column under heading "Mode of Appointment".

Sl. No.	Nomenclature / Classification of posts	Mode of Appointment	Minimum Qualification/ Eligibility Conditions/ Procedure for filling up the post
8.	Assistant (Group – B)	(i) By Direct Recruitment 75% vacancies of a calendar year.	(a) Graduation in any discipline from a recognised University / Institution. (b) Diploma/ Certificate of at least six month's course in Computer Application from a recognised Institution. (c) Written Test. (d) Computer Proficiency Test. (e) Interview.
		(ii) Through Limited Competitive Test 25% vacancies of a calendar year shall be filled up by way of appointment from amongst the following categories of posts:- (a) Cashier, (b) Data Entry Operator, (c) Assistant Cashier,	(a) Graduation in any discipline from a recognised University / Institution. (b) Three years regular satisfactory service. (c) Written Test. (d) Computer Proficiency Test. (e) Interview.

Sl. No.	Nomenclature / Classification of posts	Mode of Appointment	Minimum Qualification/ Eligibility Conditions/ Procedure for filling up the post
		(d) Assistant Court Officer, (e) Head Typist, (f) Foreman (Motor Car Garage) (g) Ex-Cadre Assistant, (h) Computer Operator-cum-Typist, (i) Protocol Assistant, (j) Photocopier Machine Operator/ U.B.I.X. Operator, (k) P.B.X. Operator, (l) Treasury Sarkar. (m) Record Clerk	

By order of the Court
 Sd/- Illigible,
 Registrar General I/c.

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The J.R. -cum- P.P.S. to the Hon'ble the Chief Justice; The P.A. to the Registrar General; P.A. to the Registrar (Vigilance); P.A. to the Registrar (Administration); P.A. to the Registrar (Establishment); P.A. to the Registrar (Appointment); P.A. to the Registrar (I.T. -cum- C.P.C.); P.A. to the Joint Registrar (Establishment); P.A. to the Registrar (List & Computer); P.A. to the Joint Registrar (Judicial); O.S.D./O.S.D. (Computerization); Joint Registrar I/c, Establishment Department; Joint Registrar I/c, P.A. Section; Joint Registrar I/c, Copying Department; Joint Registrar I/c, Criminal Department; Deputy Registrar/Assistant Registrar I/c, Accounts (General) Department; Deputy Registrar/Assistant Registrar I/c, Training & Skill Development; Deputy Registrar/Assistant Registrar I/c, Criminal Revision Section; Deputy Registrar/Assistant Registrar I/c, Criminal (Disposal) Section; Deputy Registrar/Assistant Registrar I/c, Judicial Dispatch Section; Deputy Registrar/Assistant Registrar I/c, Writ (Pre) Section; Deputy Registrar/Assistant Registrar I/c, M.A. & Tax Section; Deputy Registrar/Assistant Registrar I/c, List Section; Deputy Registrar/Assistant Registrar I/c, Writ (Disposal) Section; Deputy Registrar/Assistant Registrar I/c, Centralized Letter Receiving Centre; Deputy Registrar/Assistant Registrar I/c, A.D. (Misc) Section; Deputy Registrar/Assistant Registrar I/c, Criminal Filing Section; Deputy Registrar/Assistant Registrar I/c, C.R., L.P.A. & Civil Review (Disposal) Section; Deputy Registrar/Assistant Registrar I/c, Criminal Stamp Reporting Section; Deputy Registrar/Assistant Registrar I/c, Protocol Section; Deputy Registrar/Assistant Registrar I/c, A.D. (Establishment); Deputy Registrar/Assistant Registrar I/c, Lawazima Board; Deputy Registrar/Assistant Registrar I/c, Criminal Miscellaneous Section; Deputy Registrar/Assistant Registrar I/c, First Appeal Section; Deputy Registrar/Assistant Registrar I/c, A.D. (General); Deputy Registrar/Assistant Registrar I/c, Court Officer's Office; Deputy Registrar/Assistant Registrar I/c, Criminal Disposal Section; Deputy Registrar/Assistant Registrar I/c, Criminal (Misc.) Section; Deputy Registrar/Assistant Registrar I/c, Purchase Cell; Deputy Registrar/Assistant Registrar I/c, Supreme Court Department; Deputy Registrar/Assistant Registrar I/c, A.D. (General); Deputy Registrar/Assistant Registrar I/c, Record Room (Civil & Criminal); Deputy Registrar/Assistant Registrar I/c, Original & Election Department; Deputy Registrar/Assistant Registrar -cum- Oath Commissioner; I/c P.A. Section; S.O. I/c, Accounts (Establishment); S.O. I/c, Accounts (General); S.O. I/c, Administrative (Appointment); S.O. I/c, Administrative (Misc.); S.O. I/c A.O.R. Cell; S.O. I/c, Administrative (Statistical); S.O. I/c, C.O. Office; S.O. I/c, C.R. & L.P.A. (Disposal) Section; S.O. I/c, Centralised Filing Section; S.O. I/c, Civil Revision (Pending) Section; S.O. I/c, Civil Stamp Reporting Section; S.O. I/c, Computer Cell + Reception -cum- Information Centre; S.O. I/c Conference Cell; S.O. I/c, Copying (Criminal) Dept.; S.O. I/c, Copying (General) Dept; S.O. I/c, Copying (Writ) Dept; S.O. I/c, Court Master Section; S.O. I/c, Criminal (Disposal) Section; S.O. I/c, Criminal (Miscellaneous) Section; S.O. I/c, Criminal Appeal Section; S.O. I/c, Criminal Revision Section; S.O. I/c, Criminal Stamp Reporting Section; S.O. I/c, Decree Department; S.O. I/c Digitization Cell; S.O. I/c, Fax Section; S.O. I/c, Filing Section; S.O. I/c, First Appeal Section; S.O. I/c, Issue Section; S.O. I/c, Juvenile Justice Secretariat; S.O. I/c, J.O.S.R.R. (Judicial Officer Service Record Room); S.O. I/c, Judges Library; S.O. I/c, Lawazima Section; S.O. I/c, Legal Aid Committee; S.O. I/c, Legal Cell; S.O. I/c, List Section; S.O. I/c, LPA & Civil Review (Pending) Section; S.O. I/c, M.A. & Tax Section; S.O. I/c, M.J.C. (Disposal) Section; S.O. I/c, M.J.C. (Pending) Section; S.O. I/c, Mediation Centre; S.O. I/c, Monitoring Cell - I; S.O. I/c, Monitoring Cell- II; S.O. I/c, Original & Election Dept.; S.O. I/c, P.B.X./ U.B.I.X. Operator; S.O. I/c, Pass Distributor; S.O. I/c, Protocol Section; S.O. I/c, Purchase Cell; S.O. I/c, Right to Information Cell; S.O. I/c, Receiving Section -cum-Centralised Letter Receiving Centre; S.O. I/c, Record Room (Criminal); S.O. I/c, Record Room (Judicial); S.O. I/c, Recruitment and Appointment Section; S.O. I/c, Registrar's Inspection; S.O. I/c, Second Appeal Section; S.O. I/c, Selection and Appointment Cell; S.O. I/c, Stationery Dept.; S.O. I/c, Supreme Court Dept.; S.O. I/c, Translation Dept.; S.O. I/c, V.D.(Despatch); S.O. I/c, Vigilance Cell; S.O. I/c, Writ (Disposal) Section; S.O. I/c, Writ (Post) Section; S.O. I/c, Writ (Pre) Section; S.O. I/c, Defective Section (Civil); * Senior Programmer

* for needful and necessary action.

Munika Singh
Registrar General I/c

23-05-23